

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 225 of 1999.

Friday this the 5th day of March, 1999.

CORAM:

HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

M.M. Manoj,
Manianthara House,
Edavanakad P.O.,
Ernakulam District.

.. Applicant

(By Advocate Shri Subash Cyriac)

Vs.

1. The Post Master General,
Central Region, Ernakulam,
Cochin-16.

2. The Sub Division Inspector of
Posts, Paravur Sub Division,
Paravur - 683 513. .. Respondents

(By Advocate Shri S. Krishnamoorthy, ACGSC)

The application having been heard on 5th March, 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

The applicant is aggrieved that his application for appointment to the post of Extra Departmental Packer (A-1) has not been considered by the respondents.

2. Today when the matter came up before the Bench the learned Additional Standing Counsel submitted that a notice for inviting application to that post was issued on 9.1.99. In the notice the last date was mentioned as 28.1.99.

3. We find from the copy of the application made by the applicant that it is dated 10.2.99. Without, therefore, going to the question as to whether the application was delayed in transit or not received by the respondents, it is clear that the application was sent after the last date

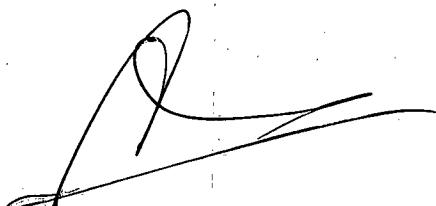
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set by the respondents. In view of this position the stand taken by the respondents in not considering the case of the applicant cannot be faulted.

4. The application is accordingly dismissed. No costs.

Dated this the 5th March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER



R.K. AHOJA
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURE

1. Annexure A1: True copy of the representation dated 10/2/99 of the applicant to the 2nd respondent.

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